

## Allotment of match wax

1	2	3
<i>Uttar Pradesh</i>		
1. Chittaurgarh Reservoir		Major
2. Jerauli Pump Canal Project		-do-
3. Maudaha Dam Project		-do-
4. Kanhan Irrigation Scheme		-do-
5. Modernisation of Chaghar Canal System		-do-
<i>West Bengal</i>		
1. Dolong Reservoir Scheme		Major

## Royalty on Lignite

1292. SHRI SHANKERSINH VAGHELA: Will the Minister of COAL be pleased to state:

(a) whether lignite was clubbed with F&G grade of coal as far as royalty rates are concerned during 1990-91;

(b) whether it was separated from F&G grade of coal while revising the rate of royalty on coal recently;

(c) whether the Government of Gujarat has represented for its claim of higher rates of royalty; and

(d) if so, the reaction of the Union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND HOLDING ADDITIONAL CHARGE OF THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI P.A. SANGMA): (a) to (d) Royalty on lignite was fixed for the first time in July, 1990 at Rs. 2.50 per tonne. Lignite has been categorised as a Grade 'V' coal along with 'F' & 'G' grade non-coking coal.

Rates of royalty on coal was earlier revised in August, 1991. The rate of royalty on lignite was, however, not revised at that time as its revision was not due. The rate of royalty on lignite continues to be at Rs. 2.50 per tonne though the rates of royalty on coal have been further revised recently.

In the recent past, a proposal has been received from the Government of Gujarat for revision of royalty rates on lignite and also for allowing higher royalty on lignite produced in Gujarat. The views of the Government of Gujarat will be considered at the time of deciding revision of royalty rates on lignite.

1293. SHRI JANGBIR SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the request of Government of Haryana for allotment of match wax has been pending with the Union Government since long;

(b) if so, the main hurdles in clearing the request; and

(c) the time by which demand of Haryana is likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (c) The Directorate of Industries, Haryana has requested for allotment of about 700 MTs per month of paraffin wax type-III (Match Wax) on regular basis. The allocation of all the three types of paraffin wax to various States/U.T.s is made keeping in view the product availability. To make the product easily available, the import of paraffin wax has been decanalised w.e.f. 1.4.1992.

## Irrigation projects

1294. SHRI LOKANATH CHOUDHURY: Will the Minister of WATER RESOURCES be pleased to state:

(a) the names of the major and medium irrigation projects of Orissa lagging behind their original schedule;

(b) the cost escalation as a result thereof;

(c) the reasons therefor;

(d) whether the Government of Orissa has sent any proposal to the Union Government seeking financial assistance for the completion of these projects during the Eighth Five Year Plan; and

(e) if so, the steps taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) to (e) A *Statement* giving details of Major & Medium Irrigation Projects of Orissa lagging behind their original schedule is enclosed.

## Statement

Details of Major & Medium Irrigation Projects of Orissa lagging behind their original schedule and reasons of cost escalation thereof

Sl. No.	Name of Project Year of Start	Target date for completion		Estimated Cost	
		Original	Revised	Original	Revised
1	2	3	4	5	6
<b>MAJOR</b>					
1.	Upper Indravati Irrigation—1978	1987-88	1996-97	42.74	422.75
2.	Upper Koiab Irrigation—1976	6/1982	7/1998	24.04	204.78
3.	Rengali Irrigation—1978	1991-92	.	233.64	1892.53
4.	Potteru Irrigation—1976	6/1982	6/1996	14.81	102.39
<b>MEDIUM</b>					
1.	Upper Jonk—1979-80	1986-87	1996-97	12.78	82.13
2.	Badanalla—1982	1987	VIII Plan	13.86	92.00
3.	Hariharjore—1980	1985	-do-	7.18	51.18
4.	Harbhangi—1979	1984	-do-	9.01	96.00
5.	Baghua Stage II—1983	1987	-do-	6.23	39.46

NOTE: (1)\* depends upon availability of funds.

(2) The reasons for cost escalation are:—

(i) Rise in prices during construction.

(ii) Non-availability of adequate funds and problems in acquisition of land both private & Forested.

(iii) Change in scope and design of project during implementation.

(3) No proposal has been received from the Government of Orissa at the Centre seeking financial assistance for completion of these projects during the VIIIth Five Year Plan.

[Translation]

## Plight of tribal women

1295. SHRI ANKUSHRAO RAOSAHEB TOPE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the National Human Rights Commission has expressed concern over the plight of tribal women in the country;

(b) if so, the details thereof;

(c) whether NHRC has submitted a report in this regard to the Union Government;

(d) if so, the details thereof; and

(e) the follow-up action taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) No Sir.

(b) Does not arise.

(c) No, Sir.

(d) and (e) Do not arise.

## Terrorism

1296. SHRI DATTA MEGHE:  
DR. SAKSHIJI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the Central assistance sought by each State Government during the current year for combating terrorism; and

(b) the assistance provided by the Union Government so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) In order to combat terrorism, the following State Governments have sought Special Central Assistance during the current year:—

Name of the State	Assistance sought
1	2
1. Himachal Pradesh	Rs. 3.50 crores
2. Arunachal Pradesh	Rs. 5.00 crores
3. Andhra Pradesh	Rs. 203.20 crores
4. Gujarat	Rs. 3.00 crores
5. Goa	Rs. 22.75 crores
6. Nagaland	Rs. 10.25 crores
7. Manipur	Rs. 16.30 crores